

House, so that the House could know, really speaking, as to how he died and what was the position.

An Hon. Member : Is it not a classified document ?

Shri Chandra Jeet Yadav : Certainly not. It is not.

Now, while concluding my intervention, I would like to know from the Home Minister, how he wants to assure the country that in this case of Rajiv Gandhi's assassination, the culprits will be found and will be punished ? At least it should not go on for a long time because the Home Minister's statement gives some scope for the investigating agency to say that because foreign hands are involved, they had to send their teams to foreign countries and other places to find out the foreign hands etc

Also there is a danger and there is a serious doubt that all this can unnecessarily delay the investigation and the investigators would say that they were not able to procure proper evidence because certain foreign hands and their elements were involved and they had no access to reach them, and, therefore, really speaking, they could identify the culprits.

Another thing I would like to know is, whether the Government had taken up this matter at the political level with the Government of Sri Lanka. I am asking this question because many people are connected with all these things and particularly that organisation and their main base is another country, i.e., Sri Lanka. I want to know from the Home Minister whether at political level the Government of India, for investigation purposes and to reach to the right conclusion, has approached the Government of Sri Lanka so that they can get help in mobilising the necessary steps to reach to the right conclusion.

These are certain things, which I would like to know from the Home Minister.

Mr. Chairman : Before I call the next name, I request Dr. Laxmi Narayan Pandey to present the report of the Business Advisory Committee.

18.11 hrs.

BUSINESS ADVISORY COMMITTEE THIRD REPORT

[English]

Dr. Laxmi Narayana Pandeya (Mandsaur) : Sir, I beg to present the Third Report of the Business Advisory Committee.

DISCUSSION UNDER RULE 193

(Escape from the custody and subsequent death of Shri Shanmugam, an accused in the Rajiv Gandhi Assassination case—Contd.)

[English]

Mr. Chairman : Shri P. G. Narayanan.

Shri B. Rajaraviverma (Pollachi) : I would like to speak.

Mr. Chairman : Now I call the next person, Shri V. S. Rao. Shri Rao is also not here.

Now I call Shri Ramanna Rai.

Shri B. Rajaraviverma : Sir, the leader of my party sent a note to you.

Mr. Chairman : I can only call the names that have been forwarded to me by the Chief Whips of the parties concerned.

Shri B. Rajaraviverma : My name is also there. I have sent a note.

Mr. Chairman : Okay, I will try to fish it out. Now Shri Ramanna Rai will speak.